



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,25th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b><u>MOTION</u></b>				
38	WP(C)/7589/2022 CAVT. NO.11172/022, B/O, WITH CAVT./1117/2022	SARABJEET SINGH AND 3 ORS <b>Versus</b> INDIAN BANK AND 3 ORS	MR. S MITRA MR A K BORO	MS S CHAKRABORTY (FOR CAVEATOR)
<b><u>ORDERS</u></b>				
39	Mat.App./9/2017 FIXED, WITH LCR  <b>WITH</b> I.A.(Civil)/499/2017 <b>in</b> Mat.App./9/2017	SRI MRIDUL BARUAH <b>Versus</b> SMTI SANGITA BORAH BARUAH  SRI MRIDUL BARUAH <b>Versus</b> SMTI SANGITA BORAH BARUAH	MR G P BHOWMIK MR D KALITA MS.P CHETIA  MRG P BHOWMIK MS.P CHETIA	MS. R D MOZUMDAR
40	Mat.App./35/2022 FIXED	UTPAL KUMAR SARMA <b>Versus</b> SABITA DEKA	MS. M DEV MS P DEB MS. R. ENGJAIP MS. N DEB	
<b><u>HEARING</u></b>				
41	PIL/57/2021 BY SLIP	CHIRIYAKHANA PATHA JYESTHO NAGARIK SANSHTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS. B	MR. A PHUKAN MR. W SHARMA	GA, ASSAM MR. K GOGO SC, P H E SC, WATER RESOURCE SC, GMC SC, G M D A

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LEAVE NOTE OF ADVOCATES FOR 25/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
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24)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
25)	MR. R L YADAV	25-11-2022	To	02-12-2022
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27)	MR D K MISHRA	25-11-2022	To	02-12-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH-II**

**THIS BENCH WILL TAKE UP ADDITIONAL  
HEARING CAUSELIST DATED 07-11-2022  
TO 22-12-2022(RELATING TO DIVISION  
BENCH-II) AND SPECIAL CAUSE LIST  
DATED 21-11-2022 TO 02-12-2022(RELATING  
TO DIVISION BENCH-II),ALONG WITH THE  
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL  
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)  
RELATING TO FOREIGNER MATTER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

31	I.A.(Civil)/3489/2022 CONNECTED WITH ITEM NO. 20 OF THE DAILY CAUSE LIST in WP(C)/1410/2019	ABDUL KADIR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 3**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
56	WP(C)/7586/2022 B/O	KARAMJIT SINGH AND 56 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MRS. K DEVI MR. U K NAIR B. M. KALITA MS S A KHALIFA MS. B. BANIA	GA, ASSAM
<b>ADMISSION</b>				
57	WP(C)/1567/2022 FIXED	BIKASH CH. PANGGING <b>Versus</b> THE STATE OF ASSAM AND 25 ORS.	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, WPT AND BC SC, PWD
58	<b>WITH</b> WP(C)/3094/2021	BIKASH CH PANGGING <b>Versus</b> THE STATE OF ASSAM AND 21 ORS	MR. D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. R DHAR MR P NAYAK SC, WPT AND BC SC, PWD
59	<b>WITH</b> WP(C)/3095/2021	PRANAB KUMAR RABHA <b>Versus</b> THE STATE OF ASSAM AND 35 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. S SARMA (R-9,12,15,23,25,30 TO 34) MR. R HAZARIKA (R-9,12,15,23,25,30 TO 34) MR. R DHAR MR P NAYAK MR. C CHAKRAVARTY (R-9,12,15,23,25,30 TO 34) MR R SINGH SC, WPT AND BC SC, PWD
	<b>WITH</b> I.A.(Civil)/1511/2021 <b>in</b> WP(C)/3095/2021	PRANAB KUMAR RABHA <b>Versus</b> THE STATE OF ASSAM AND 35 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. R DHAR MR P NAYAK MR R SINGH SC, WPT AND BC SC, PWD

60	<b>WITH</b> WP(C)/3096/2021	BIDUR BORGAYAR <b>Versus</b> THE STATE OF ASSAM AND 22 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR R DHAR (SC, WPT&BC, R-6) MR P NAYAK (SC, PWD)
61	<b>WITH</b> WP(C)/3097/2021	BHARAT CH DAS <b>Versus</b> THE STATE OF ASSAM AND 21 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR R DHAR (SC, WPT&BC, R-6) MR P NAYAK (SC, PWD)
62	<b>WITH</b> WP(C)/1309/2022	PRANAB KUMAR RABHA <b>Versus</b> THE STATE OF ASSAM AND 32 ORS.	MR D K DAS MR H BETALA MR C KUMAR	SC, PWD ROAD GA, ASSAM SC, WPT AND BC

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 4**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CIVIL BENCH-II), ALONG  
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
57	WP(C)/7523/2022 FIXED	JENIFER SATHOULIU <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R P SARMAH MRS. R RONGMEI MS. S DEVI	SC, HIGHER EDU DY.S.G.I. SC, HEALTH
<b>ADMISSION</b>				
58	WP(C)/1484/2021 B/O	SINCHITA GHOSH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T SK MS. R R BORAH	SC, ELEM. EDU SC, N C T E

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 5**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
47	WP(C)/7155/2021 FIXED	ROCKLAND MEDIA AND COMMUNICATION PVT LTD <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST MR. S C KEYAL
48	Cont.Cas(C)/553/2022 FIXED	SADEK ALI AHMED <b>Versus</b> RITURAJ BORA AND 4 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	
49	WP(C)/7592/2022 B/O	MUSLIM UDDIN AHMED AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR N AHMED MR. S BISWAS MR. H BURAGOHAIN MS D DEVI	GA, ASSAM SC, REVENUE
50	WP(C)/7593/2022 B/O	JAMALUDDIN AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR N AHMED MR. S BISWAS MS R SAHA MS D DEVI	GA, ASSAM SC, REVENUE
51	WP(C)/7597/2022 B/O	M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PVT. LTD. AND ANR. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. B CHOWDHURY	DY.S.G.I. SC, I R C T C
52	WP(C)/7598/2022 B/O	JAYDEV DASGUPTA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, RAILWAY SC, K A A C
<b>ORDER (STAY VACATING)</b>				
53	I.A.(Civil)/3481/2022 CONNECTED WITH ITEM NO. 45 IN THE DAILY LIST in WP(C)/6307/2022	THE GENERAL MANAGER (CONSTRUCTION), NORTH-EAST FRONTIER RAILWAYS <b>Versus</b> SUBHASH DAS AND 8 ORS.	MR. K GOGOI	MR. P MAHANTA MR. R B GOHAIN MS C DAS

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LEAVE NOTE OF ADVOCATES FOR 25/11/2022

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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
50	WP(C)/5051/2018 B/O	MALAY KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A ROY MR S SARMA MR. A K ROY	GA, ASSAM SC, HEALTH
51	WP(C)/8305/2019 BY SLIP	MAYUR DUTTA <b>Versus</b> THE FOOD CORPORATION OF INDIA AND 5 ORS.	MR A C BORBORA MR. U K NAIR MR H K DAS MR. N SAIKIA	SC, F C I
52	WP(C)/4409/2022 FIXED	CHANDAN TALUKDAR AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, FINANCE SC, GMC
<b>WITH</b>				
53	WP(C)/4428/2022	MASUD AHMED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MISS. R R KAKATI	GA, ASSAM SC, FINANCE SC, GMC
<b>WITH</b>				
54	WP(C)/4444/2022	SMTI JUTIKA BEZBARUAH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MISS. R R KAKATI	GA, ASSAM SC, FINANCE SC, GMC
<b>WITH</b>				
55	WP(C)/4953/2022	KAPIL DEV CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, GMC SC, FINANCE
<b>WITH</b>				
56	WP(C)/4958/2022	MAFIZUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	SC, FINANCE SC, GMC
<b>WITH</b>				
57	WP(C)/4964/2022	UTPAL SARMAH BORUAH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	SC, GMC SC, FINANCE DEPTT.

58	<b>WITH</b> WP(C)/4967/2022	JUBIN GOSWAMI AND 27 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	SC, HOUSING AND URBAN AFFAIRS SC, GDD SC, GMC SC, FINANCE
59	<b>WITH</b> WP(C)/4968/2022	CHANDITA KASHYAP AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	SC, HOUSING AND URBAN AFFAIRS SC, FINANCE SC, GMC SC, GDD

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LEAVE NOTE OF ADVOCATES FOR 25/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
11)	MR B SINHA	19-11-2022	To	03-12-2022
12)	MR. M SARANIA	21-11-2022	To	25-11-2022
13)	MR. S P ROY	21-11-2022	To	08-12-2022
14)	MR S S SHARMA	21-11-2022	To	25-11-2022
15)	MS L SHARMA	21-11-2022	To	25-11-2022
16)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
17)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
18)	MS R SAHA	21-11-2022	To	25-11-2022
19)	MR A GOENKA	21-11-2022	To	30-11-2022
20)	MR R GOENKA	21-11-2022	To	30-11-2022
21)	MR. M MAHANTA	22-11-2022	To	02-12-2022
22)	MS. S BHUYAN	23-11-2022	To	26-11-2022
23)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
24)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
25)	MR. R L YADAV	25-11-2022	To	02-12-2022
26)	MS. K YADAV	25-11-2022	To	02-12-2022
27)	MR D K MISHRA	25-11-2022	To	02-12-2022



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Friday,25th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)),ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP HEARING CAUSELIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
47	RSA/9/2016 WITH LCR, B/O	HADI HUSSAIN SARKAR <b>Versus</b> THE STATE OF ASSAM and 8 ORS	MR G P BHOWMIK MS. J PURKAYASTHA MS. M KALITA	GA, ASSAM MR. S NATH (R- 4-6) MR. S N DEV NATH R- 4-6

LEAVE NOTE OF ADVOCATES FOR 25/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
10)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
11)	MR B SINHA	19-11-2022	To	03-12-2022
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16)	MR. B J MUKHERJEE	21-11-2022	To	25-11-2022
17)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
18)	MS R SAHA	21-11-2022	To	25-11-2022

19)	MR A GOENKA	21-11-2022	To	30-11-2022
20)	MR R GOENKA	21-11-2022	To	30-11-2022
21)	MR. M MAHANTA	22-11-2022	To	02-12-2022
22)	MS. S BHUYAN	23-11-2022	To	26-11-2022
23)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
24)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
25)	MR. R L YADAV	25-11-2022	To	02-12-2022
26)	MS. K YADAV	25-11-2022	To	02-12-2022
27)	MR D K MISHRA	25-11-2022	To	02-12-2022



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**[ For Friday,25th November 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

63	Review.Pet./58/2021 WP(C)/7031/2015 (D/O), FIXED	THE STATE OF ASSAM AND 5 ORS. <b>Versus</b> PADUM BORAH AND 3 ORS.	MR. N UPADHAYAY MR. P N GOSWAMI	MR. B BARMAN (r-1 to 4) MRS P P BORAH (r-1 to 4)
64	Cont.Cas(C)/119/2021 FIXED	DR. BHAGAWATI PRASAD TODI <b>Versus</b> DR. NATWARLAL AGARWALA	MR K K MAHANTA MR A NATH MR K MAHANTA	MR. JYOTIRMOY ROY MR. D BARUAH MR. S SARMA MR. C CHAKRAVARTY MR. A I Ali MR D DAS MR H M R HOQUE MR A BHUYAN

LEAVE NOTE OF ADVOCATES FOR 25/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
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15)	MS L SHARMA	21-11-2022	To	25-11-2022
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17)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
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19)	MR A GOENKA	21-11-2022	To	30-11-2022
20)	MR R GOENKA	21-11-2022	To	30-11-2022
21)	MR. M MAHANTA	22-11-2022	To	02-12-2022
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23)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
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25)	MR. R L YADAV	25-11-2022	To	02-12-2022
26)	MS. K YADAV	25-11-2022	To	02-12-2022
27)	MR D K MISHRA	25-11-2022	To	02-12-2022





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**[ For Friday,25th November 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NANI TAGIA**

**COURT NO: 13**

**[CRIMINAL AND CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(CRP, CRP(I/O) AND MFA),ALONG WITH THE FOLLOWING MATTERS**

**ITEM NO. 32 IN THE DAILY CAUSE LIST HAS BEEN WRONGLY LISTED]**

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**Sr.No. Case Number Main Parties Petitioner Advocate Respondent Advocate**  
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LEAVE NOTE OF ADVOCATES FOR 25/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
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17)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
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19)	MR A GOENKA	21-11-2022	To	30-11-2022
20)	MR R GOENKA	21-11-2022	To	30-11-2022
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22)	MS. S BHUYAN	23-11-2022	To	26-11-2022
23)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
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25)	MR. R L YADAV	25-11-2022	To	02-12-2022
26)	MS. K YADAV	25-11-2022	To	02-12-2022
27)	MR D K MISHRA	25-11-2022	To	02-12-2022



**THE GAUHATI HIGH COURT AT GUWAHATI**

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**SUPPLEMENTARY CAUSELIST**

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**[ For Friday,25th November 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CEL.PET.)), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
36	Bail Appln./3068/2022 B/O.	RASHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MR M K DAS	PP, ASSAM
37	Bail Appln./3082/2022 B/O	HAFIJUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN	PP, ASSAM
<b>MOTION</b>				
38	AB/3502/2022 B/O	ESTAQUE ALI AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
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8)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
9)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
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17)	MR. H. BURAGOHAIN	21-11-2022	To	25-11-2022
18)	MS R SAHA	21-11-2022	To	25-11-2022
19)	MR A GOENKA	21-11-2022	To	30-11-2022
20)	MR R GOENKA	21-11-2022	To	30-11-2022
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23)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
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25)	MR. R L YADAV	25-11-2022	To	02-12-2022
26)	MS. K YADAV	25-11-2022	To	02-12-2022
27)	MR D K MISHRA	25-11-2022	To	02-12-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

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### SUPPLEMENTARY CAUSELIST

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**[ For Friday,25th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[CRIMINAL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CRL.APP.),  
FROM ITEM NOS.1-35), ALONG WITH THE  
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
53	AB/3444/2022 FIXED	GANESH DAS <b>Versus</b> THE STATE OF ASSAM	MR. S K JAIN MR P K KALITA	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
54	Bail Appln./3197/2022 FIXED	SURAJIT DEY AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
55	Bail Appln./3198/2022 FIXED.	BISHAL DAS <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
56	AB/2623/2022 FIXED	SAIFUL ISLAM SK <b>Versus</b> THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI	PP, ASSAM
<b><u>ORDERS</u></b>				
57	W.P.(CrI.)/35/2022 FIXED	MD SALIM @ MD SALEM AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. J AHMED MR A N AHMED MS A HUSSAIN R BEGUM	GA, ASSAM MR. K K PARASAR (C.G.C., R1) ASSTT.S.G.I.
58	I.A.(CrI.)/455/2022 (AT 2:00 PM), WITH LCR 4 FILES, FIXED <b>in</b> CrI.A./195/2022 <b>WITH</b> CrI.A./195/2022	MANASH CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
		MANASH CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	G UDDIN (R2) MR H I CHOUDHURY (R2) MS. P ADHIKARI (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
4)	MR J CHOPRA	21-11-2022	To	25-11-2022
5)	MR. S K SINGH	14-11-2022	To	25-11-2022
6)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022
7)	MR J SHARMA	21-11-2022	To	20-12-2022
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27)	MR D K MISHRA	25-11-2022	To	02-12-2022



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,25th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 20**

**[CRIMINAL AND CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**JUDGMENT**

42	MACApp./70/2018 (AT 10:30 AM)	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. <b>Versus</b> SMTI. MINITA BARUAH and ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. P BORAH MRS K M SAIKIA MS. B BHUYAN MS. B BHUYAN MS R SAHIN MS R SAHIN
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LEAVE NOTE OF ADVOCATES FOR 25/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR. R P SINGH	15-11-2022	To	25-11-2022
3)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
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**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 22**

**[THIS BENCH WILL SIT AFTER RISING OF  
THE DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	Review.Pet./168/2022 CAVT. NO.11862/022, WITH CAVT./1186/2022, WP(C)/6279/2018 (D/O)	PANKAJ BORUAH <b>Versus</b> MRIDUL HAZARIKA AND 16 ORS.	MR. S K TALUKDAR MR. S K TALUKDAR MR. A B T HAQUE	MR. P K DEKA SC, HEALTH FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 25/11/2022

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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 23**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
41	Crl.Pet./1199/2022 B/O	AIJUL @ AJIJUL SHEIK AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. J LASKAR MR R DAS	PP, ASSAM
42	AB/3499/2022 B/O	RAJDIP BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
<b>ADMISSION</b>				
43	Crl.Rev.P./556/2022 FIXED	BIDHAN ROY <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR G J SHARMA	PP, ASSAM
44	Crl.Rev.P./250/2022 WITH LCR 2 FILES	PURNENDU KUMAR SAHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN	DR G J SHARMA (r-2) PP, ASSAM
<b>BAIL HEARING (BA)</b>				
45	Bail Appln./3032/2022 FIXED	SAHABUL ISLAM (F) <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MS. C CHOUDHURY MR. R BARTHAKUR	PP, ASSAM

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